

wish to thank all the Members, particularly our own leader, Shri Ranga, Prof. Dandavate and others, not only for their appreciation they have expressed and for the support which I received in getting this Bill passed. All sections of the House have given us their support both inside and outside the House during the consultations and I certainly would say that we are prepared to study together the improvements as we go along because our aim is common; this incident should never be seen in India.

MR. DEPUTY-SPEAKER: The question is:

"That Bill, as amended, be passed".

*The motion was adopted.*

17.26 hrs.

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY-GENERAL: Sir, I have to report that Rajya Sabha at its sitting held on the 15th December, 1987 passed a motion referring the Indian Medical Council (Amendment) Bill, 1987, to a Joint Committee of the Houses consisting of 45 members, 15-members from Rajya Sabha namely:-

1. Shri Pawan Kumar Bansal
2. Shri Mirza Irshadbaig
3. Shri Bhagtram Manhar
4. Shri P.N. Sukul
5. Shri Thindivanam K. Ramamurthy
6. Dr. R.K. Poddar

7. Shri G. Varadaraj
8. Dr. G. Vijaya Mohan Reddy
9. Shri K.G. Maheswarappa
10. Miss Saroj Khaparde
11. Shri S.S. Ahluwalia
12. Shri Mahendra Prasad
13. Kumari Sayeeda Khatun
14. Shri Pramod Mahajan
15. Shri Virendra Verma

and 30 members from Lok Sabha and recommended that Lok Sabha do join in the said Joint Committee and communicate to that House the names of members to be appointed by Lok Sabha to the said Joint Committee.

17.27 hrs.

CHANDIGARH (DELEGATION OF POWERS) BILL

[English]

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHINTAMANI PANIGRAHI): I beg to move:

"That the Bill to provide for the delegation of powers vested in the Administrator of the Union Territory of Chandigarh, be taken into consideration."

The statutory powers of the Central Government and the State Government under certain laws in their application to the Union Territory of Chandigarh are with the Administrator of the Union Territory of Chan-